

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1818
ANSWERED ON 17/03/2025**

PROVIDING HOUSING UNITS FOR THE URBAN POOR

1818. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) total number of persons and families living in urban slums/shanties in the country, details thereof, State-wise and city-wise;
- (b) number of families, living in urban slums/shanties, provided with pucca housing units along with rate at which said units were provided during last two tenures of Government, details thereof, State-wise and city-wise;
- (c) whether Government had set any target year for providing housing units to all the urban poor during the last two tenures, if so, the percentage of the target achieved along with reasons for not achieving the target; and
- (d) whether any new target year has been set, if so, details thereof, if not, reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) Census of India conducts enumeration of population including slums on decadal basis in the country. The last census was conducted in 2011, according to which a total of 6.54 crore people comprising of 1.39 crore households were living in slums across the country. The State/ Union Territory (UT) and City-wise details of slum households and slum population as per Census 2011 are at URL: <https://pmay-urban.gov.in/PHQ/RSUQ-1818-17032025-city-wise-slum-details-census-2011.pdf>

(b) to (d) 'Land' and 'Colonization' are State subjects. Therefore, schemes to rehabilitate the population living in slums are implemented by States/UTs. City-wise data on rehabilitation of slums are not maintained by this Ministry. However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca house in urban areas including slums across the country through four verticals i.e. Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme provided flexibility to the beneficiaries including slum dwellers to avail the benefit under any vertical as per the requirement and eligibility criteria. ISSR vertical of the PMAY-U is specifically for redevelopment of slum using land as a resource for providing houses to eligible slum dwellers. However, slum dwellers could take benefit under any one of the verticals.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning & Monitoring Committee (SLSMC), these are submitted to this Ministry for sanctioning of admissible Central assistance by Central Sanctioning & Monitoring Committee (CSMC).

Based on the project proposals submitted by the State/UT Governments under PMAY-U, a total of 118.64 lakh houses have been sanctioned by the Ministry, of which 112.46 lakh have been grounded for construction and 90.60 lakh have been completed/delivered to the beneficiaries as on 03.03.2025. State/UT and city-wise details of houses sanctioned, grounded for construction and completed for slum households since inception under PMAY-U are at URL: <https://pmay-urban.gov.in/PHQ/RSUQ-1818-17032025-city-wise-slum-dwellers.pdf>

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The scheme period has been extended upto 31.12.2025 to complete the houses sanctioned without changing the funding pattern and implementation methodology. States/UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

Furthermore, based on the learning from the experiences of 9 years implementation of PMAY-U, Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>. As on date, 30 States/UTs have signed Memorandum of Agreement (MoA) and in principle approval of 6.77 lakh houses has been given to such States/UTs.
